

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2013

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Ms. Suparna Srivastava for R.1

ORDER

Post the matter for further hearing on **04.07.2014 at 12.30**

p.m.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt